

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-556

CP No- 111/241/242/ND/2019

IN THE MATTER OF:

Mr. Sunita Gupta & Anr
V/s
M/s. Vector Spicon Pvt. Ltd. & Ors.

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 25.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Since, the Hon'ble Member (T) is going to attend special bench. Therefore, due of paucity of time, list the matter on **06.05.2021**.


(Anil Kumar)
fob **(Court Officer, C-V)**